

**DIVISION BENCH**

**S-1**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

IA/497(KB)2020  
in  
C.P. (IB)/148(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> June, 2021, 10:30 A.M**

Name of the Company	STATE BANK OF INDIA Vs. TANTIA CONSTRUCTION LIMITED		
Under Section	Sec 60(5) /7 IBC (R. Plan Approved)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**COUNSELS APPEARED THROUGH VIDEO CONFERENCE :**

Mr. AK Srivastava, Advocate - For the Applicant  
Mr. Akash Sharma, Advocate

Mr. Ratnanko Banerji, Senior, Advocate- For the Resolution Professional

**ORDER**

The Ld. Counsel, Mr. AK Srivastava, for the Applicant is present. Mr. Ratnanko Banerji, Ld. Counsel for the Resolution Professional, is present.

Heard Mr. AK Srivastava, Ld. Counsel, appearing for the Applicant in IA/497(KB)2020, in CP(IB)/148(KB)2018.

For hearing the arguments of the Ld. Senior Counsel appearing for the Resolution Professional, list this matter on 28<sup>th</sup> June, 2021.

(Harish Chander Suri)  
Member(Technical)

(Rajasekhar VK)  
Member(Judicial)

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